

From,

**Krishna Swaroop Dhar Dwivedi, H.J.S,
I/c Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.**

To,

**The Director,
LNJN National Institute of Criminology & Forensic Science,
National Forensic Sciences University (NFSU)
Ministry of Home Affairs, Government of India,
Sector-3, Outer Ring Road,
Rohini, Delhi - 110085**

No. 547/Admin.(Services)/2022 Dated:Allahabad: October 15, 2022

Subject: Nomination for Training Courses to be organized by NICFS, Delhi during November-December, 2022.

Sir,

With reference to your letter no. 20/07/2022-NICFS(NFSU/DC) dated 03.10.2022 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate the Officers whose names are mentioned in below given **Chart-X** for participation in the courses mentioned against their names in **Campus/Physical mode:-**

Chart-X

S. No.	Course Name	Course Dates	Nominations (Sri/Sushri/Smt.)
1.	Course on Psychological Methods of Crime Investigations	16-18 Nov, 2022 (03 days)	1. Sumit Kumar-II , Judicial Magistrate, Pratapgarh 2. Vivek Chaudhary , Judicial Magistrate, Hardoi
2.	Course on Network Security & Forensics	21-25 Nov 2022 (05 days)	1. Swati Singh , Judicial Magistrate, Meerut 2. Amit Kumar Verma , Civil Judge (J.D.), Jalalabad-Shahjahanpur
3.	Course on Forensic Criminology & its application in the CJS	30 Nov-02 Dec, 2022 (03 days)	1. Bhagwan Dayal Bharti , A.D.J., Azamgarh 2. Sachin Verma , Judicial Magistrate, Gorakhpur
4.	Course on Audio-Visual & CCTV Analysis	07-09 Dec, 2022 (03 days)	1. Ravi Kumar , Civil Judge (J.D.), Hapur 2. Mohit Kumar Prasad , Addl. Civil Judge (J.D.), Gorakhpur
5.	Course on Drone Forensics	20-22 Dec, 2022 (03 days)	1. Yashpal Verma , Judicial Magistrate, Aligarh 2. Deepika Attri , Addl. Civil Judge (J.D.), Meerut

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

sd/-

I/c Joint Registrar (J) (Services)

No. 547(i)/Admin.(Services)/2022 Dated: October 15, 2022

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. The District & Sessions Judges, **Pratapgarh, Hardoi, Meerut, Shahjahanpur, Azamgarh, Gorakhpur, Hapur and Aligarh** with the request to kindly inform the Officers concerned accordingly.
3. The Nominated Officers are requested to furnish their contact details '**compulsorily**' (Mobile Number and E-Mail Ids) **at the earliest** to NICFS, Delhi at training.nicfs@nic.in and training_dc@nfsu.ac.in

The Nominated Officers are informed further that since the aforementioned training courses will be conducted in Offline/Physical mode **at LNJN NICFS, NFSU Delhi Campus, Rohini, Delhi-110085, the nominated officers must not proceed without acceptance of nomination by NICFS, Delhi and COVID vaccination certificate is to be produced at the time of Registration.**

Furthermore, they are informed that as the hostel accommodation is limited, officers nominated for the courses are encouraged to make their own arrangement of accommodation, if possible. Limited hostel accommodation on single occupancy basis is provided at the Institute. **No family accommodation will be entertained at any circumstances by NICFS, Delhi.** Participants attending the Course may draw TA/DA from the parent offices. They are also informed that the list of accepted nominees can be downloaded from **Website www.nicfs.nic.in under link 'Training' about 10 days prior to Course.** A second list, if needed, will be hosted on Website 05 days prior to Course as well as acceptance will be issued through police wireless to sponsoring authorities and nominated officers.

**sd/-
Deputy Registrar (Services)**